NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. C.P. 3352/MB/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022

NAME OF THE PARTIES: - Raju Maniar
V/s
Valecha Engineering Limited

APPEARANCE :

FOR THE PETITIONER **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 73 (4) of the Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Registry is directed to issue Court notice to both parties intimating the next date of hearing.

List the matter on **18.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

22.09.2022
Sushil